ORIGINAL IN HINDI

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
STARRED QUESTION NO.138
TO BE ANSWERED ON 31st JULY, 2024

SUGAR DEVELOPMENT FUND

†*138 SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the details regarding number of proposals received for obtaining financial assistance from the Sugar Development Fund for the expansion and modernization of Sugar Mills during the last three years and till date, State-wise particularly in the State of Maharashtra;

(b) the names of sugar mills which have received assistance from the above fund during each of the last three years and till date;

(c) whether these Sugar Mills have fully utilized the fund thus received; and

(d) if so, the details thereof?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND
MINISTRY OF NEW AND RENEWABLE ENERGY
(SHRI PRALHAD JOSHI)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO. 138 DUE FOR ANSWER ON 31.07.2024 IN THE LOK SABHA.

(a) : Under Sugar Development Fund Act, 1982, loans were given to sugar mills, for Modernisation Cum Expansion of sugar mill, Cane Development, Bagasse-Based Cogeneration power projects, production of Anhydrous Alcohol or Ethanol/Zero Liquid Discharge (ZLD) plant. However, the scheme for providing financial assistance to the sugar mills has been closed vide Order dated 21.09.2021.

No proposal has been received for obtaining financial assistance from the Sugar Development Fund for the expansion and modernization of Sugar Mills during the last three years and till date.

(b) : An amount of Rs.162.12 crores has been disbursed to the sugar mills during the last three years which got Administrative Approval before the closure of the Scheme. Year-wise details is as under :

Year	Amount Disbursed (in crores)
2021-22	₹ 121.10
2022-23	₹ 41.02
2023-24	-

The details of sugar mills which have received assistance from the Sugar Development Fund during each of the last three years and till date is placed at Annexure.

(c)&(d): The Sugar Mills which have received financial assistance from the Sugar Development Fund(SDF) during the last three years have fully utilised the said SDF funds for the purpose for which it was sanctioned. As per SDF Rules, 1983, all the concerned sugar factories have furnished the Utilization Certificate in the prescribed format.

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ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE STARRED QUESTION NO.138 (18TH POSITION) DUE FOR ANSWER ON 31.07.2024 IN THE LOK SABHA REGARDING SUGAR DEVELOPMENT FUND

Detail of Sugar Mills that were given financial assistance during the year 2021-22

S. No.	Name of the Sugar Mill	Type of Loan	Amount Disbursed
1.	M/s Sadashirao Mandlik Kagal Taluka SSK Ltd., Sadashivnagar, Hamidwada-Kaulage, Tal.-Kagal, Dist.-Kolhapur, Maharashtra – 416235	Ethanol/ ZLD	₹ 9,00,29,600
2.	M/s Bannari Amman Sugars Ltd, Alaganchi village, Nanjangud taluk, District Mysore, Karnataka	Ethanol/ ZLD	₹ 14,99,70,400
3.	M/s Bannari Amman Sugars Ltd, Alaganchi village, Nanjangud taluk, District Mysore, Karnataka	Ethanol/ ZLD	₹ 31,01,79,600
4.	M/s Nandi Sahakari Sakkare Karkhana Niyamit, Krishnanagar, Post Hosur, Teh. &Distt. Nijapur, Karnataka	Co-generation	₹ 13,98,20,400
5.	M/s Nandi Sahakari Sakkare Karkhana Niyamit, Krishnanagar, Post Hosur, Teh. &Distt. Nijapur, Karnataka	Co-generation	₹ 13,86,12,100
6.	M/s Shree Narmada Khand Udyog Sahakari Mandli ltd., Dharikheda, P.O. Timbi, Ta. Rajpipla (Nandod), Dist. – Narmada, Gujarat	Ethanol/ ZLD	₹ 15,90,08,000
7.	M/s Karmyogi Ankushrao Tope Samarth Sahakari Sakhar Karkhana Ltd. Post Ankushnagar, Taluka Ambad, District Jalna, Maharashtra	Ethanol/ ZLD	₹ 22,33,79,900
Total			**₹ 1,21,10,00,000**

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Detail of Sugar Mills that were given financial assistance during the year 2022-23

S.No.	Name of the Sugar Mill	Type of Loan	Amount Disbursed
1.	M/s. DCM Shriram Limited, Hariawan, Hardoi, U.P.	Co-generation	₹ 36,31,37,000
2.	M/s. Khatav Man Taluka Agro Processing Pvt. Ltd., Satara, Maharashtra	Co-generation	₹ 4,25,00,000
3.	M/s. Karmyogi Ankushrao Samarth SSK Ltd., Jalana, Maharashtra	Ethanol	₹ 45,96,100
Total			**₹ 41,02,33,100**

Detail of Sugar Mills that were given financial assistance during the year 2023-24

NIL

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